

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:904
ANSWERED ON:27.11.2012
PACKAGE FOR SUGAR MILLS
Adityanath Shri Yogi

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugarcane farmers of Eastern Uttar Pradesh are facing severe financial crisis;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to provide a package for the revival of sugar mills of Eastern Uttar Pradesh;
- (d) if so, the details thereof; and
- (e) the other remedial steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The Cane Commissioner, Govt. of Uttar Pradesh has informed that no incident has come to their notice, of sugarcane farmers of Eastern Uttar Pradesh facing severe financial crisis.
- (b): Does not arise.
- (c) (d) & (e): It is the responsibility of the entrepreneur concerned to take steps to revive the sugar mills as far as private sector is concerned and the State Governments/UTs concerned in the case of the public and cooperative sugar mills. At the level of Central Government, the Sugar Development Fund Rules, 1983, provide for concessional loans for modernization or rehabilitation of plant and machinery and sugarcane development activities as well as restructuring of SDF loans of the potentially viable sick sugar undertakings. In addition, Central Government introduced interest subvention facility of 3% for restructuring of the term loans of the commercially viable cooperative sugar mills through National Bank for Agriculture and Rural Development (NABARD) from financial year 2005-06.